

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1983/94

New Delhi this the 28th day of July, 1999

Hon'ble Shri V. Ramakrishnan, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

(9)

In the matter of

Harish Kumar Arora,
S/O Sh.B.D.Arora,
Resident of H.No.11255/24,
Doriwallan, Karol Bagh,
New Delhi.

..Applicant

(By Advocate Sh.D.C.Vohra, learned
counsel through proxy counsel
Shri Raj Kumar)

Versus

1. Union of India, through
the Secretary,
Ministry of Personnel, Public
Grievances and Pensions,
Dept.t of Personnel & Training
North Block, New Delhi.
2. The Registrar,
Central Administrative Tribunal,
Principal Bench, Copernicus Marg,
New Delhi.
3. Shri Rajeev R.
Adhoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
4. Smt. Poonam Gulati,
L.D.C. Central Administrative Tribunal,
Principal Bench, New Delhi.
5. Sh. Sujit Gangopadhyay, Adhoc U.D.C.
Central Administrative Tribunals,
Principal Bench, New Delhi.
6. Smt. Sunita Negi,
Ad hoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
7. Sh.D.K. Raikwar,
Ad hoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
8. Shri S.D. Sharma, Ad hoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
9. Smt. Neelam Rana,
Adhoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
10. Smt. Veena Badri,
Adhoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.

11. Shri Rajiv Sharma
Adhoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
12. Shri Shaji Jacob,
Adhoc U.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
13. Smt. Renu Kapoor,
Lower Division Clerk,
Central Administrative Tribunal,
Principal Bench, New Delhi.
14. Shri Ishwari Dutt,
Lower Division Clerk,
Central Administrative Tribunal,
Principal Bench, New Delhi.
15. Shri Pawan Kumar
Lower Division Clerk,
Central Administrative Tribunal,
Principal Bench, New Delhi.
16. Shri Bhagat Singh
Lower Division Clerk,
Central Administrative Tribunal,
Principal Bench, New Delhi.
17. Shri Raja Ram
Lower Division Clerk,
Central Administrative Tribunal,
Principal Bench, New Delhi.
18. Sh. Vijay Sharma, L.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
19. Smt. Sunita Dhingra, L.D.C.
Central Administrative Tribunal,
Principal Bench, New Delhi.
20. Shri Kuldeep Kumar,
U.D.C. Central Administrative Tribunal,
Principal Bench, New Delhi.

.. Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)
applicant

Learned proxy counsel for the/ submits on instructions
that
from the applicant/ ~~as~~ the reliefs prayed for in the OA have
already been granted by the respondents. He seeks permission to
withdraw the OA.

In view of the above, OA is disposed of as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

V. Ramakrishnan
(V. Ramakrishnan)
Vice Chairman (A)

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